

**Route-wise passenger load on D.T.C. Buses**

94. SHRI BHEEKHABHAI: Will the Minister of SHIPPING AND TRANSPORT be pleased to lay a statement showing:

(a) route-wise passenger load on DTC buses for the months from January to June, 1982;

(b) whether he is aware of the unduly crowded routes;

(c) what measures have been proposed or being proposed to lessen the burden on these routes;

(d) whether the position would be reviewed from time to time; and

(e) if not, reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESARI): (a) Information compiled so far covers the period upto May, 1982 and is laid on the Table of the House.

[Placed in Library. See No. LT-4159/82].

(b) to (d). Surveys are conducted from time to time at specific points of a route when there is demand for more buses. As and when the position so warrants, subject to availability of additional buses, services of the route are suitably augmented.

(e) Does not arise.

**Mini bus plying between R. K. Puram and Inter State Bus Terminus**

95. SHRI DIGMBAR SINGH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Mini bus plying between R. K. Puram and Inter State Bus Terminus via Moti Bagh, Dhaura Kuan and Connaught Place is very much over-crowded;

(b) whether the Police in busy thoroughfare like Sardar Patel Marg and Connaught Place turn a blind eye to such state of affairs.

(c) whether there is any limit upto which passengers can be loaded in a Mini bus and what machinery exists to enforce discipline amongst the Mini bus operators; and

(d) the difficulties which lie in the way of the authorities to put in some more buses on this busy route and raise the frequency to make travel comfortable?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESARI): (a) to (c). Govt. has not received any complaint in this regard but the over-crowding during peak-hours cannot be ruled out. The passenger loading capacity for a Mini-bus is 33 inclusive of driver. The traffic police and the Enforcement State of the Directorate of Transport, Delhi Administration are responsible for checking and regulating traffic operations.

(d) Besides 7 mini buses plying under Stage Carriage Permits issued by State Transport Authority, Delhi, D.T.C. is plying their buses on this route by providing adequate number of buses as per public requirement. R. K. Puram is connected with I.S.B.T. by the regular DTC services of route Nos. 602 and 621. The services of route No. 602 operate between Vasant Vihar (Priya Cinema) and I.S.B.T. at a frequency of 18 minutes via R. K. Puram while the services of route No 621 originate from Munirka (R. K. Puram) and terminate at I.S.B.T. and have a frequency of 28/56 minutes. The services of both the routes are considered adequate to meet the existing requirement of traffic.

**Machinery to check spending for Asiad 1982**

96. SHRI DIGAMBAR SINGH: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) the budgeted provision for various projects connected with Asiad, 1982 to be held in the capital this year;

(b) the amount spent so far; and

(c) what check is exercised over proper spending of huge sums of public money and to prevent misappropriations and frauds?

**THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEELA KAUL):**

(a) The overall estimate of expenditure to be borne by Government as approved by it in November, 1980 for the Asian Games, 1982, was placed at Rs 54.83 crores out of which Rs 22.61 crores has been budgeted during the current financial year.

However, the present indications are that some increase in the overall estimate is likely when a revision of such estimate is done.

(b) The expenditure booked upto 30th June, 1982 is Rs 36.46 crores.

(c) The various construction and other agencies responsible for construction works and for making other arrangements connected with the Asian Games are subject to the usual checks which are otherwise applicable under the various codes and procedures laid down for their normal functioning.

**Conversion of temporary posts of Medical Officers G.D.O. Grade-II into Permanent**

97. **SHRI DIGAMBAR SINGH:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) progress made in the matter of completion of the work of conversion of temporary posts into permanent ones in the cadre of Medical Officers G.D.O. Grade II recruited through U.P.S.C. in 1976 and 1977 Examinations;

(b) whether abnormal delay caused in the matter of confirmation of these Officers is causing discontentment amongst these UPSC recruited personnel and they are not being treated

in the matter of confirmation on the same lines as persons recruited to the other All-India Services; and

(c) whether Government will review cadre strength and fix it expeditiously and afford necessary relief to this class of Officers who are awaiting their confirmation for the last five years or so?

**THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI):** (a) 655 temporary posts of GDO Gr. II have recently been converted into permanent posts by the various participating Units of the C.H.S. like CGHS Organisations, Assam Rifle and P & T etc. The posts so converted also includes a no of posts against which recruitment was made in 1976 and 1977. The participating units of the C.H.S. are being requested periodically to convert the temporary posts into permanent ones, as per the rules existing in this regard. Confirmation of eligible officers is being made from time to time subject to availability of permanent vacancies and also according to the seniority and suitability of the concerned officers.

(b) There may be some discontent amongst some Central Health Service Officers due to delay in the confirmation as compared to the members of other Services. However, the CHS Officers of G.D.O. Grade (Junior Class I) are appointed against permanent/ temporary vacancies on probation for a period of 2 years and subsequently confirmed from time to time depending upon their seniority and suitability against the permanent vacancies available.

(c) The cadre strength of various Grade in CHS is being reviewed constantly and all the Organisations which participate in the Central Health Service are being advised periodically to complete the work of conversion of temporary posts into permanent ones in accordance with the Government instructions in the